

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1175
TO BE ANSWERED ON 9th February, 2021

DISTRIBUTION OF FREE FOODGRAINS DURING PANDEMIC

†1175. **SHRIMATI MALA RAJYA LAXMI SHAH:**
ADV. A.M. ARIFF:
SHRI GNANATHIRAVIAM S.:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has formulated any scheme to distribute grains free of cost to low income groups in pandemic or during other adverse circumstances;
- (b) if so, the details of the grains distributed free of cost in the country including Utrakhand and Bundelkhand during the last one year, State-wise;
- (c) whether the Government contemplates to include pulses and other proteinous and coarse grains in grains distribution;
- (d) if so, the details thereof alongwith other measures taken to improve nutritional status of poor households;
- (e) whether it is true that the Government is considering to extend the free grain scheme for a further period in view of demand from many States; and
- (f) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a)& (b): In pursuance of the pro-poor measures under Pradhan Mantri Garib Kalyan Package as part of the Economic Response to COVID -19, Govt of India had launched scheme for additional allocation of food-grains from the Central Pool @ 5 kg per person per month free of cost for all the beneficiaries of all the 36 States/UTs covered under Targeted Public Distribution System (TPDS) (AAY & PHH) including those covered under DBT for a period of 8 months i.e April-November, 2020.

Also, under the Atma Nirbhar Bharat Package (ANBP), this Department made allocation of about total 8 LMT of additional free of cost food-grain covering all the States/UTs for migrants/stranded migrants, who are neither covered under National Food Security Act (NFSA) nor State Scheme PDS Cards, @ 5 kg per person per month free of cost for a period of two months (May & June, 2020).

The allocation of free foodgrains under PMGKAY and ANBP was in addition to normal allocation done under the NFSA.

NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains in all districts to eligible beneficiaries rest with the concerned State/UT Govt. State/UT-wise allocation details under PMGKAY scheme and ANB scheme in all the States/UTs including Uttarakhand and Uttar Pradesh is placed at Annexure-I.

(c) & (d): Coarsegrains are already a part of Public Distribution System. Schedule-I of NFSA Act envisages distribution of coarsegrain at highly subsidized rate of Re.1 per kg.

The distribution of pulses is not done under NFSA at present.

In addition to this, the Act provides that pregnant women and lactating mothers and children in the age group of 6 months to 14 years of age are entitled to meals as per prescribed nutritional norms under Integrated Child Development Services(ICDS) and Mid-Day Meal(MDM) schemes. High nutritional norms are prescribed for malnourished children upto 6 years of age.

Further, to address anaemia and micro-nutrient deficiency in the country, Government of India approved Centrally Sponsored Pilot Scheme on "Fortification of Rice & its Distribution under Public Distribution System (PDS)" for a period of 3 years beginning in 2019-20 with total outlay of Rs 174.64 Cr. The Pilot Scheme is intended to focus on 15 Districts across 15 states, preferably 1 District per State.

(e): No such proposal at present.

(f): Does not arise

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION No. 1175 FOR ANSWER ON 09.02.2021 IN THE LOK SABHA

**State-wise allocation under PM Garib Kalyan Anna Yojana and ANB Schemes
(in MTs)**

SN	States/UTs	Total Allocation under PMGKAY (April-Nov 2020)	Total allocation under Atma Nirbhar Bharat Scheme
1	Andaman & Nicobar Islands	2434.48	61
2	Andhra Pradesh	1072920.00	26823
3	Arunachal Pradesh	32844.84	821
4	Assam	1006116.96	25153
5	Bihar	3463588.53	86450
6	Chandigarh	11112.95	275
7	Chhattisgarh	803080.00	20077
8	Daman & Diu D&NN	11482.44	285
9	Delhi	290932.96	7273
10	Goa	21279.76	532
11	Gujarat	1530143.48	38254
12	Haryana	505960.00	12649
13	Himachal Pradesh	114578.24	2864
14	Jammu And Kashmir	289101.03	7241
15	Jharkhand	1054800.92	26370
16	Karnataka	1607720.00	40193
17	Kerala	619200.48	15480
18	Ladakh	5755.80	144
19	Lakshadweep	880.00	22
20	Madhya Pradesh	2185680.00	54642
21	Maharashtra	2800680.00	70017
22	Manipur	98526.02	2457
23	Meghalaya	85820.68	2146
24	Mizoram	26728.60	668
25	Nagaland	56187.48	1405
26	Odisha	1294384.64	32360
27	Puducherry	25284.94	628
28	Punjab	565800.00	14145
29	Rajasthan	1786480.00	44662
30	Sikkim	15151.52	379
31	Tamil Nadu	1429348.48	35734
32	Telangana	766480.00	19162
33	Tripura	99788.02	2483
34	Uttar Pradesh	5915765.97	142033
35	Uttarakhand	247786.85	6196
36	West Bengal	2407350.80	60184
	Total	32251176.85	800268
